

**Misc. Order No. 129 / 2020.**

In view of Hon'ble Court's letter No. 33722-758/A.D. (Misc.) dated 29.08.2020 and several instruction issued time to time with regard to outbreak of Corona virus (Covid-19) and also to ensure smooth functioning of work, the following arrangement of Judicial Officers of Civil Court, Sasaram / Bikramganj / Dehri-on-Sone under Rohtas Judgeship is hereby made in the manner given hereunder with effect from **08.09.2020 to 14.09.2020**, subject to further direction by Hon'ble High Court Patna.

The following Courts will run in **physical mode**.

Sl. No.	Days on which Court will run in physical mode.	Name of Courts.
<b>Sessions Division :</b>		
1.	<b>Monday &amp; Thursday</b>	District & Sessions Judge, Rohtas, Sasaram.
		Principal Judge, Family Court, Rohtas, Sasaram.
		3 <sup>rd</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		4 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		6 <sup>th</sup> Addl. District & Sessions Judge [Exclusive Special Court of POCSO Act], Rohtas, Sasaram.
		7 <sup>th</sup> Addl. District & Sessions Judge [Exclusive Special Court of POCSO Act], Rohtas, Sasaram.
		9 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
2.	<b>Tuesday &amp; Friday</b>	1 <sup>st</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		2 <sup>nd</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		10 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		12 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		13 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		14 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
3.	<b>Wednesday &amp; Saturday</b>	15 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		16 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		17 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		19 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
		20 <sup>th</sup> Addl. District & Sessions Judge, Rohtas, Sasaram.
<b>C.J.M. [Civil Judge, Sr. Div.] Division :</b>		
1.	<b>Monday &amp; Thursday</b>	C.J.M., Rohtas, Sasaram.
		Sri Chhedi Ram, Sub-Judge-V-cum-A.C.J.M., Sasaram (Rohtas).
2.	<b>Tuesday &amp; Friday</b>	Sri Raghawendra Narayan Singh, Sub-Judge-VI-cum-A.C.J.M., Sasaram (Rohtas).
		Sri Anand Vishwash Dhar Dubey, Sub-Judge-I-cum-A.C.J.M.-I-cum-2nd A.S.J., Sasaram (Rohtas).
3.	<b>Wednesday &amp; Saturday</b>	Sri Himanshu Pandey, A.C.J.M.-II-cum-Sub-Judge-X, Sasaram (Rohtas).
<b>C.J.M. [Civil Judge, Jr. Div.] Division :</b>		
1.	<b>Monday &amp; Thursday</b>	Sri Sachin Kumar Mishra, J.M.-I-cum-A.M.-I, Sasaram (Rohtas).
2.	<b>Tuesday &amp; Friday</b>	Ms. Vibha Rani, J.M.-II, Sasaram (Rohtas).
		Ms. Pallavi Maurya, J.M.-III, Sasaram (Rohtas).
3.	<b>Wednesday &amp; Saturday</b>	Ms. Soumya, J.M.-V, Sasaram (Rohtas).
		Ms. Kumari Vijaya Shanti, J.M.-IV, Sasaram (Rohtas).
4.	<b>Wednesday &amp; Saturday</b>	Principal Magistrate, Juvenile Justice Board, Rohtas, Sasaram.
		Sri Dilip Kumar Roy, Munsif-I, Sasaram (Rohtas).



<b>Bikramganj Sub-Division [ Civil Judge, Sr. Div.] :</b>		
1.	<b>Monday &amp; Thursday</b>	Sri Manoj Kumar-V, Sub-Judge-I-cum-A.C.J.M.-I, Bikramganj (Rohtas).
		Sri Sunil Dutt, Sub-Judge-II-cum-A.C.J.M.-II, Bikramganj (Rohtas).
2.	<b>Tuesday &amp; Friday</b>	Sri Lalan Jee, Sub-Judge-III-cum-A.C.J.M.-III, Bikramganj (Rohtas).
3.	<b>Wednesday &amp; Saturday</b>	Sri Deepak Kumar-IV, Sub-Judge-IV-cum-A.C.J.M.-IV, Bikramganj (Rohtas).
<b>Bikramganj Sub-Division [ Civil Judge, Jr. Div.] :</b>		
1.	<b>Monday &amp; Thursday</b>	Sri Lal Biharee Paswan, J.M.-I, Bikramganj (Rohtas).
		Ms. Nisha Kumari, J.M.-IV, Bikramganj (Rohtas).
2.	<b>Tuesday &amp; Friday</b>	Sri Maheshwar Nath Pandey, J.M.-III, Bikramganj (Rohtas).
<b>Dehri-on-Sone Sub-Division [ Civil Judge, Jr. Div.] :</b>		
1.	<b>Monday, Wednesday &amp; Friday</b>	Ms. Aditi Gupta, Munsif-I-cum-J.M.-I, Dehri-on-Sone (Rohtas).
2.	<b>Tuesday, Thursday &amp; Saturday</b>	Sri Chandan Kumar Verma, J.M., 1 <sup>st</sup> Class, Dehri-on-Sone (Rohtas).

All the Judicial Officers are directed to remain present at their respective working place during regular Court hour on physical mode of work.

**On the rest working days, all Courts shall run in virtual mode** and on that date also the Judicial Officers are directed to remain present at their respective working place.

All the Judicial Officers are further directed to send a link of Micro-soft Team on [dj.sasaram-bih@indianjudiciary.gov.in](mailto:dj.sasaram-bih@indianjudiciary.gov.in) for publishing on the official website of this Judgeship.

The Secretary, DLSA, Rohtas, Sasaram and Nodal Officer, Civil Court, Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) are directed to perform their respective duties on each and every working day.

The Judicial Officers in the cadre of Civil Judge Jr. Division, who are incharge of the Video-Conferencing for production of prisoners through Jail vide office Misc. Order No. 115 of 2020 dated 12.08.2020, will conduct physical/virtual Court also during the aforesaid period.

**To ensure minimum footfall, the entry of litigants are allowed only on the basis of pass to be issued by the Bench Clerk of the Court concerned considering the nature of work.**

The Nodal Officer, Civil Court, Sasaram / Bikramganj / Dehri-on-Sone shall ensure that virtual Courts are running properly and they may be approached for technical difficulties. To ensure smooth functioning, three help-lines are hereby dedicated to divisional headquarter and each sub-divisional headquarter.

1. **Sri Vivek Kumar Singh, Nodal Officer, Civil Court, Sasaram (Rohtas)** ... 8294770663
2. **Sri Deepak Kumar-IV, Nodal Officer, Civil Court, Bikramganj (Rohtas)** ... 7277272301 & 8677072648
3. **Sri Chandan Kumar Verma, Nodal Officer, Civil Court, Dehri-on-Sone (Rohtas)** ... 9835603732

The Nazir, Civil Court, Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) will ensure that the Court-rooms used for physical running Court shall be with minimum sitting arrangement and proper daily sanitization is done in such Court and also in virtual court-room.

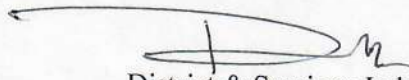
The Head Clerk, Civil Court, Sasaram (Rohtas), Saristadar, Civil Courts, Bikramganj & Dehri-on-Sone (Rohtas) are also directed to co-ordinate with the concerned agency to ensure security arrangement and best health care practice.

**Such physical & virtual Courts shall strictly conduct the proceeding as per the guidelines contained in Hon'ble Court's letter No. 25067-25103/A.D. (Misc.) dated 01.06.2020.**

The Chairman, District Court Computer Committee, Rohtas, Sasaram is also requested to supervise the functioning of virtual Court-room.

Let a copy of this order be uploaded on the official website of this Judgeship.

Inform all concerned accordingly.

  
District & Sessions Judge,  
Rohtas, Sasaram.  
05 .09.2020.